

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 102  
IB-300/ND/2021

**IN THE MATTER OF:**

**M/s. Preet Suttering Store**  
**Vs**

**...PETITIONER**

**M/s. M. I. Buildtech Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 16.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the RP**

**:Adv. Harshit Kumar Rawat**

**For the Respondent/Corporate Debtor :**

**ORDER**

**IA/676/2024**

Ld. Counsel for the Resolution Professional/Applicant is present and sought time to make necessary changes in the application. Time prayed is granted. List the matter on **15.03.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**